

SINHA): (a) and (b). According to Section 19 of the Payment of Bonus Act all amounts payable to an employee by way of bonus is to be paid within a period of 8 months except where there is a dispute in which case it is payable within one month from the date on which the award becomes enforceable or the settlement comes into operation in respect of such dispute.

(c) There is no such proposal under the consideration of the Government.

Adoption of Latest Technology in Information Processing

5316. **SHRI HIRA LAL R. PARMAR:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Society for information Science in a conference held on November 25, 1981 in Hyderabad urged Government to adopt the latest technology available in information processing;

(b) whether the Conference also wanted Government to take steps to make people information-conscious; and

(c) if so, the steps proposed to be taken by Government on information net work and mobilisation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C.P.N. SINGH): (a) and (b). The Government has not received any recommendation of the Conference.

(c) The Government of India has already set up the National Informatics Centre (NIC) to establish a data network to mobilise information on various aspects of socio-economic data and provide services to all government and related agencies. The NIC has already established a network with leased land lines in Delhi. This net-work also covers the

INSDOC (Indian National Scientific Documentation Centre) which is responsible for bibliographic information. To promote bibliographic information exchange, NIC has set up a bibliographic information system on "Techno-economic Information on Electronics" which is in operation. The centre is collaborating with INSDOC and other libraries to promote this culture in India.

Child Welfare

5317. **SHRI NARSIMHA REDDY:**

SHRI GHULAM MOHD. KHAN:

Will the Minister of PLANNING be pleased to state whether India will get some assistance from Gulf Arab Foundation for child welfare, if so, the details thereof?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN): During the recent visit of His Royal Highness Prince Talal Bin Abdul Aziz Al Saud, Hony. Assistant Secretary General and Special Envoy of UNICEF at the invitation of Minister of Planning and Deputy Chairman, Planning Commission, it was mentioned that India may get nearly 30 per cent of the aid provided by the Seven Nation Gulf Arab Foundation.

Slave trade in Punjab

5318. **SHRI CHITTA BASU:** Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the fact that slave trade has been in operation in the recent past and continues to operate in different parts of Punjab;

(b) if so, whether any inquiry has since been made; and

(c) if so, details of the results of inquiry and follow-up action in this behalf?